



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

सोमवार, 27 अप्रैल, 2020 / 7 वैशाख, 1942

हिमाचल प्रदेश सरकार

EXCISE AND TAXATION DEPARTMENT

NOTIFICATION

Shimla-2 the 27th April, 2020

No. EXN-F(10)-7/2019-Vol.-I.—In order to address the issue of disposal of legacy of pending assessment cases as well as pending arrears related to subsumed enactments repealed under section 173 of the Himachal Pradesh Goods and Services Tax Act, 2017, the Himachal Pradesh (Legacy Cases Resolution) Scheme, 2019 was published in the Rajpatra (egazette)

Himachal Pradesh on 22-1-2020 *vide* notification No.EXN-F(10)-7/2019 dated 21-01-2020. Further, HP (Legacy Cases Resolution) Scheme Rules, 2020 were published in the Rajpatra (egazette) Himachal Pradesh on 24-02-2020 *vide* notification No.EXN-F(10)-7/2019 dated 22-02-2020. The last date for filing and acknowledgement of declaration under Section 4 of the Himachal Pradesh (Legacy Cases Resolution) Scheme, 2019 is up to 30-4-2020.

However, due to the complete lockdown in the country as a result of corona virus pandemic (Covid-19) *w.e.f.* 24-3-2020, process under the said scheme could not be completed by the Excise and Taxation Department, Himachal Pradesh as majority of the stakeholders/ declarants could not file their declarations as prescribed in the *ibid* Scheme and Rules.

In view of the above constraints in implementation of said scheme, the Governor of Himachal Pradesh is pleased to extend the last date of filing and acknowledgement of declaration up to 30-09-2020 as prescribed *vide* sub-rule 1 of rule 3 of HP (Legacy Cases Resolution) Scheme Rules, 2020 read with section 4 of the Himachal Pradesh (Legacy Cases Resolution) Scheme, 2019.

By order,

SANJAY KUNDU
Principal Secretary (E&T).

FOOD CIVIL SUPPLIES & CONSUMER AFFAIRS

NOTIFICATION

Hamirpur, the 17th April, 2020

No. FDS-(H&PPO)1977-2020-2657-2704.—In supersession of all previous notifications and in exercise of the powers conferred upon me under Clause 3 (1)(e) of the Himachal Pradesh Hoarding and Profiteering Prevention Order, 1977, I, Harikesh Meena, IAS, District Magistrate, Hamirpur, District Hamirpur do hereby fix the maximum retail prices inclusive of all taxes and other incidental charges in respect of the following essential commodities that may be charged by the dealers or retailers in District Hamirpur with immediate effect:—

Sr. No. of the article as per Schedule 1 of the said order	Name of the Commodities	Maximum Retail Price
12	Meat/ Chicken/Fish	
	(1) Meat Goat/Bheda	400.00 Per Kg
	(2) Meat Pig	250.00 Per Kg
	(3) Chicken Dressed	160.00 Per Kg
	(4) Broiler Dressed	160.00 Per Kg
	(5) Fish Un-Fried	200.00 Per Kg
	(6) Fish Fried	280.00 Per Kg
	(7) Chicken Alive	100.00 Per Kg
17	Cooked Food Served in any Dabha/ Establishment	
	(1) Chapati Tandoori	7.00 Per Chapati
	(2) Chapati Tawa	5.00 Per Chapati

	(3)Prantha Stuffed	20.00 Per Prantha
	(4)Full Diet(Rice Chapati with Dal & Vegetable)	60.00 Full Diet
	(5)Rice full plate	50.00 Per Plate
	(6)Dal Fried	60.00 Per Plate
	(7)Meat Curry	120.00 Per Plate
	(8)Chicken Curry	90.00 Per Plate
	(9)Vegetable Special	80.00 Per Plate
	(10)Matar Palak Paneer	80.00 Per Plate
	(11)Two Puri with Sabji/Channa Dahi	40.00 Per Plate
	(12)Raita	30.00 Per Plate
18	Milk/Curd/Paneer	
	(1)Milk Local	50.00 Per liter
	(2)Milk all brands(In Packets)	As per Print rate
	(3)Paneer	260.00 Per Kg
	(4)Curd	60.00 Per Kg
20	Cold Drinks	
	(1)Cold Drinks of all Brands	As per print rate
	(2)Local Soda	20.00 per bottle

Note:-

- 1 One plate of meat/chicken curry should have 200 grams net meat pieces i.e at least minimum 5 pieces and 200 grams of gravy.
- 2 Vegetable Special, Matar Paneer, Palak Paneer etc, must have at least 100 grams cheese.
- 3 In the packed commodities i.e. bread/milk etc, the price ,date of packing should be as W&M commodities package Act, 1976.
- 4 Every dealer/shopkeeper shall display the price list of these commodities at the entrance of the business premises, which should be duly signed by the owner manager.

This notification shall be valid for a period of one month from the date of publication in the Official Gazette.

Sd/-

(HARIKESH MEENA) IAS,
District Magistrate,
Hamirpur, District Hamirpur (H.P.)

**FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT,
KINNAUR AT RECKONG PEO, HIMACHAL PRADESH**

NOTIFICATION

Dated :Kinnaur, the 24th March, 2020

No. FDS-KNR(S)12-1/82-VI.—In supersession of all previous notifications and in exercise of the powers conferred on me under Clause 3(1)(e) of the H.P. Hoarding and Profiteering Prevention Order, 1977, I, Gopal Chand, IAS, District Magistrate, Kinnaur at Reckong

Peo (HP) with a view to make the following items available to the public/Consumers at reasonable rates in the market, do hereby fix the maximum retail prices (inclusive of all taxes and other incidental charges) in respect of the following items that may be charged by a dealer or a producer in District Kinnaur with immediate effect.

Sl. No. of the article as per schedule-1 of the said order	Name of the articles			Maximum Retail Prices
1	Meat/ Chicken/Fish			
	1.	Meat Goat/ Bheda	Per Kg.	400
	2.	Meat Pig	Per Kg.	230
	3.	Chicken dressed	Per Kg.	190
	4.	Broiler/Parent Dressed	Per Kg.	200
	5.	Fish Fried	Per Kg.	300
	6.	Fish Unfried	Per Kg.	200
	7.	Chicken Pakora	Per Kg.	300
2	Cooked Food served in Dhabas(Not Registered with Tourism Department)			
	1	Full Diet (Rice, Chapati with Dal, Sabji & Karhi)	70-00	
	2.	Half Diet (One Plate Rice with Dal & Sabji)	40-00	
	3.	Chapati Tawa (Per Chapati)	5-00	
	4.	Chapati Tanduri (Per Chapati)	7-00	
	5.	Stuffed Prantha with Pickle (Per Prantha)	20-00	
	6.	Dal Makhni	60-00	
	7.	Dal Fried	50-00	
	8.	Raita	25-00	
	9.	Chana Puri (2 with veg/ Curd)	50-00	
	10.	Palk/ Matar / Shahi/ Paneer (Per Plate)	70-00	
	11.	Meat (5 pieces weighing 200 Grm) Per Plate with curry	110-00	
	12.	Chicken (5 pieces weighing 200 Grm) Per Plate with curry	90-00	
	13.	Samosa	10-00	
	14.	Tea	10-00	
	15.	Chana with 2 Samosas	40-00	
	16.	Chwomein (Full Plate) Veg/ Non-Veg	70-00	
	17.	Chwomein (Half Plate) Veg/ Non-Veg	40-00	
	18.	Thukpa (Full Plate) Veg/ Non-Veg	70-00	
	19.	Thukpa (Half Plate) Veg/ Non-Veg	40-00	
	20.	Mo-Mo (Full Plate) Non-Veg	70-00	
	21.	Mo-Mo (Half Plate) Non-Veg	40-00	
	22.	Mo-Mo (Full Plate) Veg.	60-00	
23.	Mo-Mo (Half Plate) Veg.	30-00		

Sl. No. of the article as per schedule-1 of the said order	Name of the articles	Maximum Retail Prices	
3	Milk / Curd / Paneer		
	1.	Milk (Per Litre)	45-00
	2.	Boiled Milk	50-00
	3.	Paneer (Cottage Cheese) Per KG	280-00
	4.	Curd(Per Kg)	60-00
	5.	Milk Packed, per litre	As per printed rate
6.	Paneer Packed	As per printed rate	

NOTE:

1. Every dealer/shopkeeper shall issue cash memo to each consumer and keep duplicate copy of the same for inspection purpose.
2. The dealer/shopkeeper shall display the price list of these commodities at the entrance/conspicuous place in "DEVNAGRI" script at their business premises, which shall be signed and dated by the Owner/ Partner/ Manager.
3. The Notification shall be valid for a period of one month from the date of its publication in the Official Gazette.

By order,
(GOPAL CHAND) IAS,
District Magistrate,
Kinnaur at Reckong Peo.

**FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT,
HIMACHAL PRADESH, DISTRICT KINNAUR**

NOTIFICATION

Dated, the 24th March, 2020

In supersession of all previous notifications issued in this behalf and in exercise of the powers vested in me under Sub Clause (d) of clause 3 (1) of the Himachal Pradesh Hoarding and Profiteering Prevention Order, 1977. I, Gopal Chand, IAS, District Magistrate, Kinnaur, District at Reckong Peo do hereby fix the maximum margin of profit on the commodities listed in Schedule-1 appended to the said order, which dealers in Kinnaur District can charge on wholesale and retail sale transactions as under:—

Sl. No.	Name of the Commodities	Maximum wholesale Margin	Maximum retail sale Margin
1.	Foodgrains (Wheat, Grams, Barely and rice) including their products	2 1/2%	5 1/2%
2.	Gur Shakkar and Khandsari	2 1/2%	5 1/2%
3.	Sugar	2 1/2%	5 1/2%
4.	Pulses (All Kinds)	2 1/2%	5 1/2%
5.	Paper	2 1/2%	5 1/2%

6.	Liquefied Petroleum Gas	RSP+Additional Coolliage fixed by District Magistrate, Kinnaur.	
7.	Kerosene Oil	As fixed by the District Magistrate, Kinnaur from time to time.	
8.	Diesel	As fixed by the oil companies from to time	
9.	Coarse wool/common cloth	2 1/2%	5 1/2%
10.	Eggs	5%	7%
11.	Bread	6%	6 1/2%
		OR	
		As per print rate	
12.	Meat, Chicken and Fish	As fixed by the District Magistrate from time to time.	
13.	Edible oil/ Vegetable Oil/ HV Oil except loose Mustard Oil ad those sold in packet	2 1/2%	4% OR As per print
14.	Cooked Food Served in any Establishment excluding Hotels/ Restaurants registered with the Tourism Department	As fixed by the District Magistrate, Kinnaur from time to time.	
15.	Milk Curd and Cottage Cheese	As fixed by the District Magistrate, Kinnaur from time to time.	
16.	Fruits and Vegetables:-		
	(1) Fruits	5% (+1% market fee if applicable)	24% (Including freight charges, Loading, unloading, wastage and other incidental charges)
	(2) Non Perishable Vegetables:- (Onion, Potato, Garlic, Ginger, Taro, Roots Arbi and Zimikand)	5%	24% (Including freight charges, Loading, unloading, wastage and other incidental charges)
	(3) All other Perishable Vegetables	5%	30% (Including frieight
		(+1% market fee if applicable)	charges, Loading, unloading, wastage and other incidental charges)
17.	Bottled Beverages	As per company's printed price	

Terms and conditions:-

1. The elements of expenditure, incurred/actually paid by a dealer to be taken into account for computing the landed cost of the commodities listed above i.e.
 - (i) Purchase Price (ii) Freight (iii) Central/local Taxes/GST (iv) Loading, Unloading, Carriage (v) Market Fee (vi) Interest on Capital @ 1% for Wholesaler and Retailer on item No. 1 to 5 above. (vii) Other incidental charges @ 1% for wholesaler and retailers on item No. 1 to 5 above. (viii) 1% shortage will be allowed for Wholesaler and Rerailer.

Note: This condition will not be applicable on fruits and vegetables, as all incidental charges have already been included in their retail margin of profit.

2. The Dealer engaged in wholesale as well as in retail sale business shall charge only one margin of profit on the transaction i.e. wholesale margin on wholesale transaction and retail sale margin on retail sale transaction. The wholesale margin shall be allowed at one stage only at one particular station.
3. Wholesale transaction would mean a single transaction of not less than the following:
 - (i) Foodgrains, Gur, Shakkar, Khandsari, Sugar, Pulses, Salt = One Quintal.
 - (ii) Bread = Ten Number
 - (iii) Paper = One Rim
 - (iv) Eggs = One Hundred
 - (v) Fruits and Vegetables = 20 Kg
 - (vi) Bottled Beverages = 24 No's.

This notification shall come into force from the date of its publication in the Official Gazette.

By order,
(GOPAL CHAND) IAS,
District Magistrate,,
Kinnaur, District at Reckongpeo (H.P).

**FOOD CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT HIMACHAL
PRADESH DISTRICT SOLAN**

NOTIFICATION

Dated, the 24th April, 2020

No. 6632-80.—In supersession of all previous Notifications and in exercise of the powers conferred upon me under Clause 3(I) (e) of the H.P. Hoarding and Profiteering Prevention Order, 1977, I, K. C. Chaman, IAS, District Magistrate, Solan, District Solan do hereby fix the maximum retail prices inclusive of all taxes and other incidental charges in respect of the following essential commodities that may be charged by the dealers or retailers in district Solan with immediate effect:—

Sr. No. of the article as per Schedule I of the said order	Name of the Commodities	Maximum Retail Price
12	Meat/Chicken/Fish	
	(1.) Meat goat/Bheda	400.00 per kg.
	(2.) Meat Pig	250.00 per kg.
	(3.) Chicken Dressed	180.00 per kg.
	(4.) Broiler Dressed	180.00 per kg.
	(5.) Fish Un-fried	250.00 per kg.

	(6.) Fish Fried	300.00 per kg.
	(7.) Chicken Alive	110.00 per kg.
	Cooked Food served in any Dhaba/ Establishment	
17	(1.) Chapati Tandoori	7.00 per chapatti
	(2.) Chapati Tawa	5.00 per chapatti
	(3.) Prantha Stuffed	20.00 per prantha
	(4.) Full Diet (Rice Chapati with Dal	60.00 Full Diet
	(5.) Rice full plate	50.00 per plate
	(6.) Dal Fried	50.00 per plate
	(7.) Meat Curry	110.00 per plate
	(8.) Chicken Curry	90.00 per plate
	(9.) Vegetable Special	70.00 per plate
	(10.) Matar/Palak Paneer	80.00 per plate
	(11.) Two Puri with Sabji/Channa, Dahi	35.00 per plate
	(12.) Raita	30.00 per plate
18	Milk/Curd/Paneer	
	(1.) Milk Local	40.00 per liter
	(2.) Milk all brands (In Packets)	As per print rate
	(3.) Paneer	250.00 per kg.
	(4.) Curd	55.00 per kg.
20	Cold Drinks	
	(1.) Cold Drinks of all Brands	As per print rate

Note:-

1. One plate of meat/chicken curry should have 200 grams net meat pieces *i.e.* at least minimum 5 pieces and 200 grams of gravy.
2. Matar Paneer, Palak Paneer etc. must have at least 100 grams cheese.
3. In the packed commodities *i.e.* bread /milk etc., the price, date of packing should be as W & M Commodities package Act, 1976.
4. Every dealer/shopkeeper shall display the price list of these commodities at the entrance of the business premises, which should be duly signed by the owner/manager.
5. On the demand of the customer, every shopkeeper shall issue cash memo/bill to the customer.

This notification shall be valid for a period of one month from the date of publication in the Official Gazette.

Sd/-
(K. C. CHAMAN) IAS,
District Magistrate,
Solan, District Solan (H.P.)